

(c) if not, whether Government have been making nominations on such committees and bodies on ad-hoc basis without taking recourse to democratic process?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): (a) and (b). General verification of membership of central trade union organisations is done from time to time through the agency of the Central Industrial Relations Machinery. The verification so done is for the purpose of giving representation to labour on international and national tripartite bodies and conferences. The latest verified figures available are however as on the 31st December, 1968. Many changes have happened since then. A fresh verification, as on 31-12-77, has been ordered.

District and State Committees for Efficient Working of Telephones

*552. **SHRI K. OBUL REDDY:** Will the Minister of COMMUNICATIONS be pleased to state whether Government propose to constitute District and State Committees with officials and non-officials to have constant check on the working of the telephones and to recommended to the concerned authorities taking proper action for the efficient working of the telephones in the country?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): Yes, Sir.

49 such Committees have already been formed for the States and Telephone Districts.

Passport Racket

5139. **SHRI K. A. RAJAN:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Central Bureau of Investigations has caught men of the leading parties red handed in Delhi who were operating a big racket; at the office of the Regional Passport Officer;

(b) if so, the details thereof;

(c) whether any further investigation was conducted in the matter; and

(d) if so, the details thereof and further action taken, if any?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) to (d). On 29-6-78, a member of the public had lodged a written complaint with the Central Bureau of Investigation to the effect that a tout at the Regional Passport Office, New Delhi had demanded a bribe from the said member of the public and had offered that he could get his passport issue within 15 days. On the basis of this complaint, a case RC/24/78-GOW Delhi U/S 162 IPC, had been registered by the CBI and investigations taken up by them. The CBI had also laid a trap and it is alleged that the said tout had been caught red handed, accepting the bribe. The bribe money was also reportedly recovered from the tout. During investigations, the tout is stated to have furnished names of some other persons said to be involved in the racket.

The CBI are continuing the investigations.

Works Order by IISCO to M/s Mondal and Co.

5140. **SHRI ROBIN SEN:** Will the Minister of STEEL AND MINES be pleased to state:

(a) whether an IISCO Burnpur Works Order No. TA/C-5/987 dated the 17th May, 1978 was issued to M/s Mondal & Co.;